budget provision made for the current year:—

Written Answers

	Expenditure	Budget Pro- vision
	1953-54 Rs.	1954-55 Rs.
Buildings Equipment Recurring	28,34,166 24,51,822 21.58,393	47,63,000 16,24,000 35,38,000

QUANTITY OF SMUGGLED GOLD SEIZED IN BOMBAY

*715. SHRI V. K. DHAGE: Will the Minister for FINANCE be pleased to state:

(a) the quantity of smuggled! gold seized by the Customs staff in Bombay during the year 1953; and

(b) the estimated value of that gold?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): The quantity of gold seized by the Bombay Custom House during 1953 is 10.323 tolas and 140 grains.

(h) The estimated value of this gold is Rs. 8,86.252, based on the market values prevailing at the time of seizure.

A.i MFR OFDEARNTESS ALLOWANCE IN BASIC PA^

*716. SHRI J. V.K. VALLABHARAO: Will the Minister for FINANCE be pleased to

- (a) whether the recommendation of the Gadgil Committee for merging 50 per cent, of the Dearness Allowance in the basic pay of the Government employees has been implemented;
- (b) if so, how many employees have already been covered by this implementation; and
- (c) whether it is a fact that those employees whose basic pay amounts to Rs. 250 p.m. after the merger of 50 per cent, of the Dearness Allowance have been deprived of the House Rent allowance; if so, what is the number of such employees?

THE DEPUTY MINISTER FOR FINANCE ,'SHRI M. C. SHAH), ia) Yes. Sir.

(b) Approximately 15.25 lakh employees.

to Ouestions

(e) No, Sir.

TRUCKS BLOWN UP IN CALCUTTA

•717. LT.-COL. J. S. MANN: Will the Minister for DEFENCE be pleased to state: '

- (a) whether his attention has been drawn to a recent report from Calcutta that some military trucks have been blown up by bombs in the streets of Calcutta; and
- (b) if so, whether Government have made any investigations in the matter and what are the result of such investigations?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) No Army vehicle was involved in the-incident.

(b) Does not arise.

GRANTS FOR HARIJAN WELFARE TO STATES

- •718. LT.-COL. J. S. MANN: Will the Minister for HOME AFFAIRS be pleased to
- (a) what are the amounts allotted by the Central Government to each of the States during the years 1952-53 and 1953-54 for the welfare of Scheduled Castes and Scheduled Tribes; and
- (b) whether there is any machinery to check that these amounts are spent for the purpose for which they are intended?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) A statement is laid on the Table of the House [See Appendix VII, Annexure

(b) The development schemes on which the amounts are to be spent are approved by the Central Govern' ment. The State Governments are then required to spend the amounts: only on those schemes and to submit

the progress reports to the appropriate Ministry at the Centre for scrutiny. These reports are also furnished to the Commissioner for Scheduled Castes and Scheduled Tribes and the (Regional) Assistant Commissioners working under him in different areas of the country and the Planning Commission. The Regional Assistant Commissioners remain in close touch with the State Governments concerned and submit separate reports to the Commissioner. Finally, the Commissioner who makes extensive tours all over the country also keeps a watch on the progress of the schemes.

Written Answers

FOREIGN AID FOR CONSTRUCTION OF TUNGABHADRA PROJECT

- 518. Dr. **R. P. DUBE:** Minister for FINANCE be pleased to state:
- (a) the extent of foreign aid received so far for the construction of the Tungabhadra Project;
- (b) whether the sale proceeds of the Australian wheat gift were given to the Madras and the Hyderabad Governments as a loan to be spent on this project; and
- (c) whether the earth-moving machinery worth £(A) 1-6 million purchased from Australia for this project will be accounted for as a loan to the Madras and the **Hyderabad Governments?**

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) Construction equipment worth about Rs. 21 lakhs has been received from abroad up to 31st March 1954.

- (b) Yes, Sir; to the Hyderabad Gov-·ernrnent only.
- (c) Yes, Sir; to the Hyderabad Government only.

The cost of the earth-moving machinery, which the Australian Government have agreed up to date to make available for the Tungabhadra Project, would be about £(A) 900,000 only.

NUCLEAR ENERGY COMMISSION AT ANN ARBOR, U.S.A.

519. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES

AND SCIENTIFIC RESEARCH be pleased to

to Questions

- (a) whether it is a fact that India has been invited to participate in the Nuclear Energy Conference to be held at Ann Arbor, U.S.A., in June 1954; and
- (b) if so, who are the persons who will represent India in that conference?

THE MINISTER FOR EDUCATION AND RESOURCES NATURAL **SCIENTIFIC** RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes, Sir.

(b) A team of nine scientists led by Dr. S. S. Bhatnagar.

SHIFTING OF ARMED FORCES HEADQUAUTSRS TO SIMLA

- 520. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to
- (a) whether it is a fact that some of the establishments of the Armed Forces Headquarters are likely to be shifted to
- (b) if so, what are the reasons there for; and
- whether Government propose to construct buildings at Simla for ac commodating these establishments there?

THE MINISTER FOR DEFENCE OR-GANIZATION (SHRI MAHAVIR TVAGI): (a) Only Headquarters Western Command, which is a formation under Army Headquarters, are moving.

- (b) Some of the reasons are—
 - (i) to relieve pressure on accommodation in Delhi;
 - (ii) to utilise good accommodation lying vacant at Simla; and
 - (iii) to avoid additional capital expenditure of about Rs. 1£ crores on construction of permanent accommodation for the Command Headquarters at cantonment.
- (c) No residential or office accom modation is being constructed. For provision of essential services, a power